Regarding insufficient pensionary benefits to pensioners under the EPS 95 pension scheme

SHRIMATI PRATIBHA SURESH DHANORKAR (CHANDRAPUR): Hon?ble Chairperson, thank you. Labour Ministry had started EPS 95 pension scheme but now only Rs. 1000 to 4000 is being provided to the retired employees as a pension. These retired employees has paid the EPFO, Rs. 415 in 1995 Rs. 551 since 2001 and Rs 1250 from 2014 onwards as a monthly contribution when they were in service. They served for 40-50 long years and played an important role in nation building and at this age, they are receiving only a few thousand rupees as a monthly pension. This is a meagre amount and not sufficient even for daily needs and expenses. EPS 95 pensioners have deposited lacs of rupees as a contribution which is around Rs 8 crore. Therefore, I request you to provide sufficient pensionary benefits to these 80 lac retired employees as per the recommendations of Koshyari Committeee Report. Medical facilities should also be provided to them. Thank you.